

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 11-01-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Jha, AOR
Mr. N. Deepak, Adv.
Mr. Shailendra Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for appellant shall within a period of four weeks' file proof of publication in respect of respondent No.2.

Registry to return back original records, as per guidelines.

List again on 26.2.2019.

RAJESH KUMAR GOEL
Registrar

MG